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(2018) 10 DEL CK 0112

In the Delhi High Court

Case No : Mac.App 322 OF 2013

Paradeep Kumar Mittal APPELLANT

Vs

Dinesh Kumar & Ors RESPONDENT

Date of Decision : 05-10-2018

Acts Referred:

Citation : (2018) 10 DEL CK 0112

Hon'ble Judges : Sunil Gaur, J

Bench : Single Bench

Final Decision : Disposed Off

Judgement

1.,Towards medical expenses,"Rs.5,598/-

2.,Towards three months salary,"Rs.15,834/-

3.,Towards future loss of income,"Rs.65,865/-

4.,Towards better diet,"Rs.10,000/-

5.,Towards conveyance,"Rs.10,000/-

6.,Towards attendantÂ,"Rs.10,000/-

7.,Towards pain and suffering,"Rs.25,000/-

,"Â Â Â

Total","Rs.2,21,604/-

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